

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 107
TO BE ANSWERED ON THE 9TH FEBRUARY, 2018**

RISE IN DENGUE/MALARIA CASES

***107. SHRIMATI K. MARAGATHAM:
SHRI KRUPAL BALAJI TUMANE:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether cases of dengue and malaria have risen in the country over the last few years, if so, the details thereof and the reasons therefor;
- (b) the details of the number of cases and deaths reported in the country during the last three years and the current year, State/UT-wise;
- (c) whether ICU healthcare resources are overburdened and nearly a fifth of these resources are consumed by dengue/tropical fever etc., if so, the details thereof and the corrective measures taken by the Government; and
- (d) the details of various schemes launched/reviewed and funds allocated by the Government for controlling such diseases in various parts of the country including Jharkhand along with the outcome of review and the other measures taken/proposed to be taken by the Government in this regard?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (d) : A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 107* FOR 9TH FEBRUARY, 2018**

(a) & (b): Malaria has been declining in the country over the last three years (2015-2017). However, Dengue is spreading in various parts of country as its transmission is governed by many ecological factors. Also, unplanned developmental activities, improper water storage, population movement, improper solid waste management etc play crucial role in the upsurge of Dengue.

The state-wise number of cases & deaths due to Dengue reported during last three years and current year (till 28.01.18) in the country is at Annexure-1 and of Malaria during last three years is at Annexure-2.

(c) & (d): Majority of Dengue and Malaria cases do not require hospitalization and are treated at various health facilities. Dengue fever in normal condition is known to be a self-limiting viral disease. However, in certain clinical conditions, few cases may have severe manifestations or complications, for which such patients need to be closely monitored requiring hospitalization. The Government has launched a National Programme viz. National Vector Borne Disease Control Programme (NVBDCP) under National Health Mission (NHM) for prevention and control of these diseases. Besides, another national programme viz. Integrated Disease Surveillance Programme (IDSP) is implemented under NHM in all States/UTs including Jharkhand with the objective to detect and respond to epidemic prone disease outbreaks including outbreaks due to vector borne diseases. To prevent the spread of such outbreaks, States/UTs are provided with additional manpower, training of identified Rapid Response Team (RRT) members for outbreak investigations, strengthening of laboratories for detection of epidemic prone diseases, IT equipment for data entry, analysis and data transfer, and provision of funds for operationalization of the programme.

Various steps taken by Government of India (GoI) for prevention and control of Dengue and Malaria in the country including Jharkhand is given at Annexure-3.

The details of funds allocated by the Government for controlling Vector Borne Diseases including Dengue & Malaria are at Annexure-4.

STATE-WISE DENGUE CASES AND DEATHS IN THE COUNTRY

Sl. No.	State	2015		2016		2017		2018 (Prov. till 28 th Jan)	
		Cases	Deaths	Cases	Deaths	Cases	Deaths	Cases	Deaths
1	Andhra Pd.	3159	2	3417	2	4844	0	71	0
2	Arunachal Pd.	1933	1	13	0	15	0	0	0
3	Assam	1076	1	6157	4	5024	2	0	0
4	Bihar	1771	0	1912	0	1875	0	2	0
5	Chhattisgarh	384	1	356	0	433	0	0	0
6	Goa	293	0	150	0	235	0	8	0
7	Gujarat	5590	9	8028	14	4632	5	86	0
8	Haryana	9921	13	2493	0	4413	1	0	0
9	Himachal Pd.	19	1	322	0	453	0	0	0
10	J & K	153	0	79	1	485	0	0	0
11	Jharkhand	102	0	414	1	707	5	1	0
12	Karnataka	5077	9	6083	8	17265	5	130	0
13	Kerala	4075	25	7439	13	19973	37	145	0
14	Madhya Pd.	2108	8	3150	12	2585	6	0	0
15	Meghalaya	13	0	172	0	42	0	0	0
16	Maharashtra	4936	23	6792	33	7442	41	88	0
17	Manipur	52	0	51	1	187	1	0	0
18	Mizoram	43	0	580	0	107	0	0	0
19	Nagaland	21	1	142	0	357	0	0	0
20	Odisha	2450	2	8380	11	4158	6	7	0
21	Punjab	14128	18	10439	15	15320	0	0	0
22	Rajasthan	4043	7	5292	16	8387	16	0	0
23	Sikkim	21	0	82	0	659	0	0	0
24	Tamil Nadu	4535	12	2531	5	23294	65	813	0
25	Tripura	40	0	102	0	123	0	0	0
26	Telangana	1831	2	4037	4	3083	0	41	0
27	Uttar Pradesh	2892	9	15033	42	3066	28	45	0
28	Uttarakhand	1655	1	2146	4	971	0	0	0
29	West Bengal	8516	14	*22865	45	**10697	19	0	0
30	A&N Island	153	0	92	0	17	0	0	0
31	Chandigarh	966	1	1246	0	1094	0	0	0
32	Delhi	15867	60	4431	10	9232	9	5	0
33	D&N Haveli	1154	0	4161	2	1996	0	0	0
34	Daman & Diu	165	0	89	0	59	0	0	0
35	Puducherry	771	0	490	2	4766	7	59	0
TOTAL		99913	220	129166	245	157996	253	1501	0

* As per data reported by the State Government till 9th November.** As per data reported by the State Government till 4th October.

Annexure-2**STATE-WISE MALARIA CASES AND DEATHS IN THE COUNTRY**

SN	STATES/UTs.	2015		2016		2017	
		Cases	Deaths	Cases	Deaths	Cases	Deaths
1	Andhra Prd.	25042	0	23613	0	16913	0
2	Arunachal Prd.	5088	7	3128	2	1538	0
3	Assam	15557	4	7826	6	5473	0
4	Bihar	4006	1	5189	0	3175	2
5	Chhattisgarh	144886	21	148220	61	141310	0
6	Goa	651	1	742	0	653	2
7	Gujarat	41566	7	44783	6	37801	2
8	Haryana	9308	3	7866	0	6887	0
9	Himachal Pradesh	60	0	106	0	95	0
10	J & K	216	0	242	0	226	0
11	Jharkhand	104800	6	141414	15	92770	1
12	Karnataka	12445	0	11078	0	6529	0
13	Kerala	1549	4	1547	2	1194	2
14	Madhya Prd.	100597	24	69106	3	46176	3
15	Maharashtra	56603	59	23983	26	18133	19
16	Manipur	216	0	122	0	80	0
17	Meghalaya	48603	79	35147	45	16433	11
18	Mizoram	28593	21	7583	9	5710	0
19	Nagaland	1527	3	828	0	394	1
20	Orissa	436850	80	444843	77	352140	25
21	Punjab	596	0	693	0	808	0
22	Rajasthan	11796	3	12741	5	6837	0
23	Sikkim	27	0	15	0	12	0
24	Tamil Nadu	5587	0	4341	0	5449	0
25	Telangana	10951	4	3512	1	2688	0
26	Tripura	32525	21	10546	14	7040	6
27	Uttarakhand	1466	0	961	0	532	0
28	Uttar Pradesh	42767	0	40700	0	32345	0
29	West Bengal	24208	34	35236	59	30008	29
30	A.N.Islands	409	0	485	0	404	0
31	Chandigarh	152	1	157	0	114	0
32	D & N Haveli	418	0	375	0	297	0
33	Daman & Diu	84	0	48	0	37	0
34	Delhi	54	0	31	0	577	0
35	Lakshadweep	4	0	2	0	1	0
36	Puducherry	54	1	76	0	59	0
All India Total		1169261	384	1087285	331	840838	103

Steps taken by Government for prevention and control of
Dengue and Malaria

Dengue

- For improvement of management of Dengue cases, Master Trainers of 29 States/UTs have been trained during 2017 in four training workshops organized in collaboration with World Health Organization
- GoI provided Technical Guidelines for prevention and control, case management & effective community participation to the States for its implementation and also uploaded on NVBDCP website www.nvbdc.gov.in.
- Periodic reviews were done at various levels through review meetings and video-conferences and advisories issued from time to time to States/UTs.
- States have been requested to make Dengue a notifiable disease.
- Diagnosis provided through 609 Sentinel Surveillance Hospitals (SSHs) and 16 Apex Referral Laboratories (ARLs) identified across the country and GoI supplies diagnostic kits to them through National Institute of Virology (NIV), Pune free of cost.
- Sensitization and Capacity Building
- Field Visits by Central Teams.
- Monitoring & Supervision

Malaria

1. Government has launched the National Framework for Malaria Elimination (NFME) in India, 2016-2030 for elimination of Malaria by 2030 and released National Strategic Plan, 2017-2022 and Operational Manual for Malaria Elimination in India, 2016.
2. Surveillance and case management
 - Case detection (active and passive)- Intensified during high transmission period
 - Early diagnosis and complete treatment
 - Sentinel surveillance

3. Integrated Vector Management (IVM)

- Indoor residual spray (IRS)
- Insecticide treated bed nets (ITNs) / Long-Lasting Insecticidal nets (LLINs)
- Anti-larval measures including source reduction

4. Epidemic preparedness and rapid response.

5. Supportive interventions

- Capacity building
- Behaviour change communication (BCC)
- Inter-sectoral collaboration
- Monitoring and evaluation (M & E)
- Operational research and applied field research

6. Other steps to combat and to avoid recurrence of epidemics of malaria are as follows:-

- Regular monitoring of the states and feedback to them
- Coordination with IDSP to detect Early Warning Signals i.e. any upsurge in fever cases or any reports of malaria outbreaks. Such reports are verified, followed up and managed accordingly.
- Regular monitoring through field visits of NVBDCP officers/ consultants.
- Issuing advisory to the states before the monsoon season to upscale their activities and make all the necessary preparations.
- Technical support and guidance.
- Logistic support

Annexure-4**Fund Allocation under NVBDCP****(Rs. in lakhs)**

Sl. No.	States/UTs	2014-15	2015-16	2016-17	2017-18
1	Andhra Pradesh	2510.00	864.20	728.00	909.95
2	Arunachal Pradesh	1291.00	1364.27	1183.00	1183.00
3	Assam	3036.00	3260.14	2395.10	2335.10
4	Bihar	4800.00	9695.23	3534.00	3673.50
5	Chhattisgarh	2990.00	561.92	908.00	3364.50
6	Goa	128.00	47.50	102.00	106.76
7	Gujarat	2380.00	1159.71	1100.00	1259.00
8	Haryana	363.00	255.00	200.00	52.00
9	Himachal Pradesh	140.00	0.00	26.00	45.00
10	J & K	155.00	91.23	94.20	99.62
11	Jharkhand	4139.50	5349.94	3390.00	3370.91
12	Karnataka	2320.00	1843.60	1759.00	970.06
13	Kerala	1007.00	726.00	644.00	509.41
14	Madhya Pradesh	2390.00	2150.64	2118.00	1657.15
15	Maharashtra	2187.00	652.84	1320.00	705.80
16	Manipur	1091.00	979.13	1005.00	905.00
17	Meghalaya	1162.00	1108.89	915.00	864.00
18	Mizoram	1248.00	1392.69	1104.00	1364.00
19	Nagaland	1533.00	1314.78	1117.00	1117.00
20	Odisha	5170.00	4425.32	10037.00	10177.00
21	Punjab	550.00	509.29	402.00	1038.63
22	Rajasthan	990.00	2146.16	2180.80	1388.65
23	Sikkim	70.00	58.90	90.90	41.90
24	Tamil Nadu	2250.00	1594.00	1409.00	1410.55
25	Telangana		701.47	685.00	628.33
26	Tripura	1459.00	2182.72	1617.00	1617.00
27	Uttar Pradesh	3905.50	1783.67	3650.00	3343.80
28	Uttarakhand	125.00	127.14	266.00	249.38
29	West Bengal	3500.00	1645.85	1910.00	1600.00
30	Delhi	584.00	19.00	169.00	168.17
31	Pudducherry	56.00	108.25	51.00	51.83
32	A&N Islands	250.00	611.31	349.00	373.00
33	Chandigarh	96.00	79.49	77.00	60.00
34	D & N Haveli	98.00	96.00	107.00	100.00
35	Daman & Diu	72.00	68.00	71.00	66.00
36	Lakshadweep	54.00	47.00	36.00	41.00
	TOTAL	54100.00	49021.28	46750.00	46847.00